GOVERNMENT OF INDIA MINISTRY OF PANCHAYATI RAJ RAJYA SABHA UNSTARRED QUESTION NO. 3610 ANSWERED ON 02/04/2025

GRAM PANCHAYAT BHAWANS

3610 SMT. SUNETRA AJIT PAWAR: SMT. REKHA SHARMA: SHRI NARHARI AMIN:

Will the Minister of PANCHAYATI RAJ be pleased to state:

(a) the number of Gram Panchayat Bhawans sanctioned by the Ministry in Financial Year 2024-25 till the month of February, 2025, State-wise, particularly in the State of Maharashtra;

(b) the timeline of completion of the sanctioned Gram Panchayats;

(c) the steps taken by the Ministry for the computerization of Gram Panchayat offices during the period of Financial Year 2024-25, up to February 2025;

(d) the percentage of Gram Panchayat offices computerized as of February, 2025;

(e) the number of Gram-Panchayats covered under the Special Gram Sabha cum-Orientation Programme;

(f) the areas that were focussed upon in the Training Programme; and

(g) the role played by the Young Fellows from Panchayti Raj and representatives?

ANSWER

THE MINISTER OF STATE FOR PANCHAYATI RAJ

(Prof. S.P. SINGH BAGHEL)

(a) to (d) 'Panchayat' being "local government" is a state subject and part of state list of Seventh Schedule of Constitution of India.Hence, providing basic infrastructural facilities such as Gram Panchayat building, computer etc; are primarily the responsibility of the State. However, Ministry is implementing the Centrally Sponsored Scheme of Revamped Rashtriya Gram Swaraj Abhiyan (RGSA) for strengthening Panchayati Raj institutions (PRIs) to imparting training to all the Elected Representatives (ERs) and other stakeholders to develop their governance capabilities for leadership roles to enable the Gram Panchayats to function effectively.

Under the scheme, Ministry also supplements the efforts of all States/UTs towards supporting the functioning of Gram Panchayats by providing Panchayat Bhawans, computer etc with special focus on North Eastern/Hilly States etc. During the financial year 2024-25, a

total of 7,730 Panchayat Bhawans have been approved for construction under the scheme. The completion of Panchayat Bhawan depends on various factors such as availability of land, identification of agency, release of funds, commencement of works, etc. State/UT-wise details of Panchayat Bhawan approved under RGSA during 2024-25 including the States of Maharashtra, is at **Annexure-I**.

During the Financial Year 2024-25, 15492 computers have been approved under the scheme. Further, Ministry has also taken initiative to saturate the requirement of computers to the Panchayats having own building and additionally sanctioned 22164 computer for the Panchayat. In total, 37,656 procurement of computer have been approved during the financial year 2024-25 under the scheme. As per information available, out of 2,68,974 Gram Panchayat, 2,13,366 Gram Panchayats have computers i.e 79.3% of Panchayats have computers.

(e) & (f) The Special Gram Sabha cum-Orientation Programmes are organised with a clear focus on specific initiatives, schemes, or projects of the Government. These programmes serve as platforms for mass mobilization of citizens, elected representatives (ERs), and Panchayati Raj (PR) officials, with the objective of raising awareness and disseminating key information about the relevant scheme, initiative, or project. Details of Special Gram Sabha cum-Orientation Programmes were organised on different occasion are as under:

(i) Special Gram Sabha cum-orientation programme organized on 2ndOctober, 2024. The main subjects are:

- Gram Panchayat Development Plan (GPDP),
- Localisation of Sustainable Development Goals (LSDGs),
- Sankalp taken by Gram Panchayats for the focused planning, etc.
- Ek Ped Maa Ke Naam.

(ii) Special Gram Sabha cum-orientation programme organized during 15-26 November, 2024 on Janjatiya Gaurav Divas. The main subjects are:

• Provisions of the Panchayats (Extension to Scheduled Areas) Act (PESA) and

• Forest Right Act (FRA).

(iii) Special Gram Sabha cum-orientation programme organized on 18thJanuary, 2025 on SVAMITVA.

(iv) On 8thMarch, 2025 on the occasion of International Women's Day Special Gram Sabha organized in identified Gram Panchayats to developed as Women Friendly Gram Panchayats.

Further, under revamped scheme of RGSA, Ministry provides support for capacity building and training of elected representatives, functionaries and other stakeholders of Panchayats in different categories viz. basic orientation and refresher training, thematic training, specialized training, panchayat development plan training, etc. Apart from different training, Ministry also supports for exposure visits, development of training modules and materials, etc. In addition, a new initiative has been taken for capacity building and training of elected representatives and functionaries of Panchayats through institutes of excellence viz. IIMs/IITs under Leadership/Management Development Program (MDP).

The State-wise details of the special Gram Sabha cum-Orientation Programmes organised and captured through online platform is at **Annexure-II**.

(g) Young Fellows are engaged under the Ministry's initiatives in select clusters of Gram

Panchayats across the country. While organizing Special Gram Sabha cum-Orientation Programmes, if a selected Gram Panchayat falls within a cluster assigned to a Young Fellow, that Young Fellow is designated as the Nodal Officer-cum-Coordinator for that Panchayat's Special Gram Sabha.

In this capacity, the Young Fellows play a crucial facilitative and coordination role. Their responsibilities include:

1. Assisting in the overall planning and execution of the programme at the Gram Panchayat level

ii) Coordinating logistical arrangements, including identification of venues and mobilization of participants

iii) Ensuring the availability of IEC materials such as posters, banners, and flip charts for orientation

iv) Supporting elected representatives and Panchayat functionaries in organizing the event

5. Uploading programme-related data and reports on the Ministry's online platform

Additionally, in collaboration with Elected Representatives, Young Fellows help ensure effective community participation, structured conduct of the Gram Sabha, and accurate documentation of discussions and outcomes. Their active involvement has contributed significantly to improving the quality and outreach of Special Gram Sabha cum-Orientation Programmes and promoting participatory rural governance.

ANNEXURE-I

Annexure refer to in reply to Part (a) to (d) of the Rajya Sabha Starred Question No. 3610 to be answered on 02/04/2025

		RGSA in 2024-25		
Sl. No	States/UTs	Construction of PB (New)	Construction of PB (Carry Over)	Total
1	Andhra Pradesh	617	0	617
2	Arunachal Pradesh	261	400	661
3	Assam	178	171	349
4	Bihar	0	136	136
5	Chhattisgarh	0	210	210
6	Goa	0	0	0
7	Gujarat	412	0	412
8	Haryana	509	0	509
9	Himachal Pradesh	33	86	119
10	Jammu and Kashmir	500	470	970
11	Jharkhand	0	0	0
12	Karnataka	258	0	258
13	Kerala	0	0	0
14	Madhya Pradesh	50	0	50
15	Maharashtra	532	429	961
16	Manipur	16	11	27
17	Meghalaya	0	24	24
18	Mizoram	22	313	335
19	Nagaland	49	134	183
20	Odisha	0	0	0
21	Punjab	500	0	500
22	Rajasthan	0	10	10
23	Sikkim	2	17	19
24	Tamil Nadu	146	0	146
25	Telangana	181	105	286
26	Tripura	1	13	14
27	Uttar Pradesh	100	26	126
28	Uttarakhand	612	72	684
29	West Bengal	82	35	117
-	Union Territories			-
30	Andaman & Nicobar Island	0	0	0
31	The Dadara Nagar Haveli and Daman And Diu		0	4
32	Laksadweep	0	0	0
33	Ladakh	3	0	3
34	Puducherry	0	0	0
Total		5068	2662	7730

State/UT-wise Construction of Gram Panchayat Bhawan approved under Revamped RGSA in 2024-25

Annexure-II

Annexure refer to in reply to Part (e) & (f) of the Rajya Sabha Starred Question No. 3610 to be answered on 02/04/2025

State/UT-wise details of special Gram Sabha cum-Orientation Programmes						
Sl. No.	State/UT	2 nd October,	15-26 th Novem	18 th January,	8 th March, 2025	
		2024	ber, 2024	2025		
1	Andhra Pradesh	13	269	0	0	
2	Assam	5	328	0	26	
3	Arunachal Pradesh	19	7	0	0	
4	Andaman & Nicobar	0	0	0	2	
5	Bihar	85	297	0	38	
6	Chhattisgarh	86	4626	850	0	
7	Goa	1	14	0	0	
8	The Dadra and Nagar Haveli and Daman and Diu	2	26	0	3	
9	Gujarat	16	2388	394	32	
10	Haryana	1	0	0	13	
11	Himachal Pradesh	11	87	27	11	
12	Jammu & Kashmir	0	215	174	20	
13	Jharkhand	103	0	0	0	
14	Karnataka	10	364	0	31	
15	Kerala	2	40	0	14	
16	Ladakh	0	98	22	2	
17	Madhya Pradesh	71	6807	8143	47	
18	Maharashtra	49*	0	1054	32	
19	Manipur	2	143	0	6	
20	Meghalaya	1	994	0	12	
21	Mizoram	1	332	4	10	
22	Nagaland	2	507	0	11	
23	Odisha	69	2278	3	3	
24	Punjab	0	0	117	18	
25	Rajasthan	28	2090	1000	28	
26	Tamil Nadu	11	125	0	32	
27	Telangana	12	440	0	22	
28	Sikkim	22	5	0	0	
29	Tripura	5	297	0	8	
30	Uttar Pradesh	58*	554*	21626*	74	
31	Uttarakhand	10	109	0	10	
32	West Bengal	4	572	0	20	
Total		699	24012	33414	525	

State/UT-wise details of special Gram Sabha cum-Orientation Programmes

* As per the information provided by State.